



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 262/16	TP 112/17	Hearing	433(e) / 433(f)	M. Ramesh Vs V.M. Contractors Pvt. Ltd., Co., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	VYASAKIRAN UPADHYA & SANJAY SETHIA 9845741424	RESPONDENTS 1,2&4	
2)	Prema Hatti 9945428411	ROC	

Proxy counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for R-6 ROC and RD is present. Counsel for R-1,2 and 4 further requested time to file vakalat for them. He undertakes to file vakalat for R-3 also. Registry is directed to check and put up note on this application. Proxy counsel for petitioner is directed to supply the necessary copies as well Annexures on the counsel for respondents.

For filing vakalat and objections, list it on 21.08.2017.

  
MEMBER (J)